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Central Administrative Tribunal  
Principal Bench

RA 203/2001

in

OA 1021/2000

*New Delhi this the 2nd day of July, 2001*

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J).  
Hon'ble Shri Govindan S. Tampi, Member(A).

Kshitiz Gupta & Anr. ... Applicants.

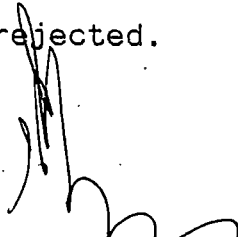
Versus

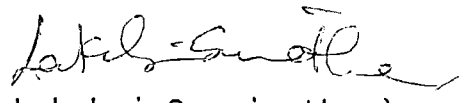
Govt. of NCT of Delhi. ... Respondents.

O R D E R (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J).

We have carefully considered the grounds taken by the review applicants in RA 203/2001, praying for recall of the Tribunal's order dated 28.3.2001. As there is no error apparent on the face of the record or any other sufficient reasons as provided under Order 47 Rule 1 CPC read with Rule 17 of the CAT (Procedure) Rules, 1987 made under the Administrative Tribunals Act, 1985, RA 203/2001 is rejected.

  
(Govindan S. Tampi)  
Member(A)

  
(Smt. Lakshmi Swaminathan)  
Vice Chairman(J)

'SRD'